# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 19.03.2025 (WEDNESDAY)

#### CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

## Note: No Mention will be permitted without prior consent of the other side.

### For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 18/2025 For Condone Delay IA No. 239/2025 For Stay IA No. 435/2025	Mobiotics IT Solution Pvt. Ltd. Vs Anuraj Ennai & Anr.	Mr. Brilian Marak	
2.	Comp App (AT) (CH) No. 26/2025 For Stay IA No. 430/2025 For Direction IA No. 431/2025 For Additional Docs. IA No. 432/2025	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 Ors.	Mr. Anant Merathia	

### Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 159/2025 For Direction IA No. 433/2025 (With defects)	Pratik Mehta & 3 Ors. Vs Kondisetty Kumar Dushyantha Liquidator of Unishire Housing LLP & 2 Ors.	Mr. Adith Narayan Vijayaraghavan	

### For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
5.	IA No. 379/2025 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. B Dhanaraj- R1 Ms. Prabha Prasad- R2

6.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
7.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Khambammettu, Liquidator of Meena Jewellers Exclusive Pvt. Ltd. & 5 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
8.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. <b>WITH</b>	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
9.	Comp App (AT) (CH) (Ins) No. 82/2025 For Condone Delay IA No. 237/2025 For Additional docs. IA No. 238/2025 Delay in refiling IA No. 341/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	

# For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallabh Infra Pvt. Ltd. Vs IVRCL Limited & Anr.	Ms. AVS Laxmi	Mr. K Ravindranath
11.	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No. 1222/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd.& Anr. Vs Liquor India Limited & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
12.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
13.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees' Provident Fund Organization, Royapettah Vs CA S. Prabhu, Liquidator of Abra Motors Pvt Ltd. WITH	Mr. MS Viswanathan	Ms. M Pavithra

14.	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No. 493/2024 For Stay IA No. 492/2024	Employees' Provident Fund Organization, Royapettah Vs CA S Prabhu, Liquidator of Abra Motors Pvt. Ltd	Mr. MS Viswanathan	Ms. M Pavithra
15.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. <b>WITH</b>	Mr. Arjun Suresh	Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2
16.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
17.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao Vs Gayatri Projects Ltd. & Anr.	Mr. VVSN Raju	Mr. VK Sajith- R2
18.	Comp App (AT) (CH) (Ins) No. 436/2024 For Stay IA No. 1189/2024	S. Sathyanarayanan Vs IDBI Bank Ltd. & 2 Ors.	Ms. Jayanthi K Shah	Mr. K Moorthy- R1
19.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of the Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors.	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R3 R4

# For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No.1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
21.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. <b>WITH</b>	Mr. K Gaurav Kumar, PCS	Mr.Ramasubramaniam Raja- R1 Mr. J Manivannan R2

22.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr. <b>WITH</b>	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr.Ramasubramaniam Raja R2
23.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr	Mr. Rama Subramaniam Raja	Mr. K Gaurav Kumar, PCS- R1 Mr. AS Arvind
24.	Comp App (AT) (CH) (Ins) No. 43/2022 For Stay IA No. 91/2022	Bank of India Vs CA GV Ravikumar & 3 Ors.	Mr. FB Benjamin George	Mr. B Ramana Kumar R1
25.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors	Mr. Mayan H Jain	Mr. Vinod PV Ms. Reetha D - R1
26.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
27.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr. <b>WITH</b>	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
28.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
29.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	C Ganapathy Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. <b>WITH</b>	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
30.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	N Krishnan Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. <b>WITH</b>	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
31.	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 For Additional docs IA No. 235/2023 To dispense with IA No. 236/2023	D Ramjee Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11

32.	(Ins) No. 116/2023 For Stay IA No.402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No.405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt. Ltd. & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
33.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd	Mr. ST Raja	Ms. Anuradha Bisani
34.	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd. <b>WITH</b>	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
35.	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator <b>WITH</b>	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
36.	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
37.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees Provident Fund Organisation Rep by Regional Provident Fund Commssioner Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt. Ltd.	Mr. MS Viswanathan	Ms. H Krithika
38.	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors. Vs CS Anuradha Bisani, Liquidator <b>WITH</b>	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani
39.	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator CS Anuradha Bisani, Lanco Infratech Ltd.	Ms. Pratiksha Sharma	Ms. CS Anuradha Bisani

## <u>02:00 PM</u>

## In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

## For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 130/2025 For Stay IA No. 349 &350/2025	The Board of Control for Cricket in India Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Ms. Bhavya Mohan	Mr. Thriyambak J Kannan For Caveator

## For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
3.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyanarayana	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
4.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt. Ltd. & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
5.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
6.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
7.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Regeena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors.	Mr. Sanjeev Kumar KP	Mr. TK Bhaskar R1-R6
8.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivatsava, IRP of Think and Learn Pvt. Ltd. & 3 Ors	Mr.Adarsh Ramamujan	Mr. Thriyambak J Kannan For Caveator

### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>